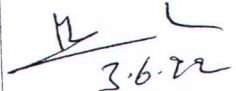


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 30.05.2022 To 03.06.2022				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<u>FINAL ORDER</u>		
1.	E/3034/2005	FO/50469/2022	30/05/2022	31/05/2022
2.	E/51382/2018	FO/50473/2022	31/05/2022	01/06/2022
		<u>MISC ORDER</u>		
1.	E/MISC/50782/2019 E/2952/2010 With E/2953-2954/2010	MO/50243/2022	31/05/2022	01/06/2022
2-11.	E/MISC/50645, 50647-50655/2021, IN E/51187-51188/2017 & E/55100 & 55158/2014 & E/2224-2225/2012 &E/51753-51754/2014 & E/52536/2018 & E/53042/2018	MO/50245- 50254/2022	20/05/2022	03/06/2022
		<u>I.O. ORDER</u>		
		Null		
				 3.6.22 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.
Prepared by: Vikash(LDC)